

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong, the \_\_\_ June, 2018

**No.HCM.II/168/2014/Estt/**

In terms of sub-rule (1) (iii) of Rule 5 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 and as resolved in the meeting held on 12.06.2018 of the Permanent Committee for Designation of Senior Advocates in the High Court of Meghalaya, Shri. T.T.Diengdoh, Senior Advocate has been nominated as member of the Permanent Committee for designation of Senior Advocates.

By order,

REGISTRAR GENERAL

**Memo. No.HCM.II/168/2014/Estt/3481A**

Shillong, the 13<sup>th</sup> June, 2018

*Copy to for information:*

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya.
3. The Advocate General, Government of Meghalaya, Shillong.
4. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- ✓ 5. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
6. Shri.T.T.Diengdoh, Senior Advocate, High Court of Meghalaya, Shillong.
7. Office file.

*Bmeshe*  
REGISTRAR GENERAL